# Utilising the Arms Seized from the Terrorists

#### 1070. DR. ABRAR AHMED :

SHRI JAGIR SINGH DARD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of arms seized or surrendered! by the terrorists in Punjab are lying in Phillaur Fort in Punjab;

(b) whether Central Government propose to sell such arms against licences to MPs and MLAs;

(c) if not, the reasons therefor; and

(d) in which manner Government pro pose to utilise such arms?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE EN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) No, Sir.

(b) to (d) Does not arise.

### Winding up of Jain Commission

1071. SHRI RAJUBHAI A. PARMAR: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report in the Indian Express of the 29th August, 1992 captioned "wind up Jain Commission"; highlighting the futility of carrying on investigations and inquiries by the Jain Commission into the conspiracy aspect of the assassination of Shri Rajiv Gandhi, former Prime Minister; and

(b) if so, what is Government's stand thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) :

(a) Yes, Sir.

(b) There is no proposal to wind up the Jain Commission under consideration of the Government. Changes hi the names of cities in Uttar Pradesh

1072. SHRI SHANTI TYAGI :

to Questions

SHRI RAM GOPAL YADAV:

SHRI M. A. BABY :

MAULANA OBAIDULLAH KHAN AZMI :

SHRI BISHAMBHAR NATH PANDE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Uttar Pradesh Government, after resolving to change the names of several towns particularly of Allahabad, Faizabad and Varanasi, have sent the resolution for Central Government's approval;

(b) if so, what are the details thereof and what is the reaction of the Central Government thereto;

(c) whether such action of Uttar Pradesh Government is posing a threat to the communal harmony in the country in general and to Uttar Pradesh in particular; and

(d) if so, the details of the steps taken by the Central Government in this regard so far ?

THE MINISTER OF STATE EST THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M, JACOB): (a) This Ministry has not received any proposal of the Government of Uttar Pradesh, regarding change of names of Allahabad, Faizabad and Varanasi for approval.

(b) to (d) Does not arise.

#### **Dual Citizenship of NRIs**

1073. SHRI VIRENDRA KATARIA : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether it is a! fact that some NRIs have demanded that Government of India should come out with a white paper

(b) if so, the details thereof; and on the question of dual citizenship.

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) to (c) In recent months, the demand for dual citizenship has been raised by different fora and various reasons have been advanced justifying the grant of dual citizenship. The concept of dual citizenship is not consistent with the Constitution of India and the Citizenship Act, 1955.

## Seizure of Sophisticated Anns from Ahmedabad

1074. MISS SAROJ KHAPARDE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the recent seizure of a huge cache of sophisticated arms worth Rs. 2 crores from post localities of Ahmedabad is a sad commentary on the operations of the B.S.F. and suggests a total collapse of intelligence network, as per a news items entitled 'Gujarat main Dump for Arms from Pakistan", which appeared in the Times of India dated the 8th September, 1992;

(b) if so, what are the details thereof; and

(c) what remedial steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY PARLIAMENTARY OF AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) to (c) Border fencing and flood lighting and continued stepped up vigil by the security forces on the Punjab border has mad© influx of terrorists and smuggling of arms and ammunition through Punjab border difficult. Therefore, alternate routes are being sought after by these elements. The recent seizure of a hugs cache of sophisticated arms from Ahmedabad should be seen in this background. The arms and ammunition seized may be seen as per statement annexed. (See below).

All suitable steps have duly initiated by the Government to check infiltration of terrorists and smuggling of arms and am-

munition through International border in Gujarat.

#### Statement

Rocket iaunchersi-4 Pistols-21

AK-56 riflesw41

Dragnov sniper rifles-2

GPMG-2

Pistol magazines-17

AK-56 magazines-159

Drum magazines-4

82.2 Grenades-35

H.G. 36 Grenades-14

Fuse for Hand Grenades-10

Plastic explosives-20 pkts.

Black explosives-35 kg.

Gelatine sticks-34

Walkie Talkie sets-6

**Rifles Telescope-2** 

Zoom lens-1

Futaba charges-P. Pack N.T. 8JY-1

Optical sight RSI for 40 MM Rocket launcher

9 V. Battery-1

Green explosive sticks for rocket laun-chers-8

Rockets-8

Magnets (circular disc)-10

Fuse wire Mines/Yellow-5 rolls

Fuse wire time-M-700 (Grey)-5 rolls

Insulation tapes-14 rolls Booby wire traps-9

Detonators-3 bundles

Detonators (loose)-14 pks.

AK-56 Catridges (shining golden>-8514

AK-56 Catridges (dark brown)-2880

Pistol catridges (Led-head)-lOli 9MM Catridges-1043

F.C.I.-6 Catridges-698

.32 Pistol catridges-25

GPMG Catridges-400

72-MHZ-For aircraft use (tape like object red in colour)-!.